

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 3985
TO BE ANSWERED ON 12.12.2019

PROMOTION/MODERNISATION OF KHADI INDUSTRY

3985. SHRIMATI DARSHANA VIKRAM JARDOSH:
SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the steps taken by the Ministry in association with the various State Governments to promote Khadi textile and modernise the Khadi industry as on date, State-wise;
- (b) the steps taken by the Ministry to promote the export and exporters of Khadi Textiles, State-wise;
- (c) whether the sales, production and job opportunities have been declined in Khadi sector during the last three years;
- (d) if so, the details thereof for the last three years and the reasons therefor; and
- (e) the number of new institutes set up under Khadi and Village Industries Commission during the last three years in various States including in the State of Gujarat?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NITIN GADKARI)

(a): Ministry of Ministry of Micro, Small and Medium Enterprises (MSME), through Khadi and Village Industries Commission (KVIC) is implementing the following components/sub-components of 'Khadi and Gramodyog Vikas Yojana' (KGVY), to promote Khadi textile and modernize Khadi Industry in the country:

(1) Rozgar Yukt Gaon (RYG) – To give boost and generate employment opportunities in the villages through hand spun charkha, a new scheme 'Rozgar Yukt Gaon' has been launched with an objective to introduce enterprise-led model replacing subsidy-led model in 50 villages with a total cost of Rs. 41.00 crore for the years 2018-19 and 2019-20. As part of the scheme, the artisans will be provided with charkhas, looms, warping units, professional skills and administrative framework support to create 12500 direct and 5765 indirect totalling 18265 employment opportunities. Zone-wise distribution of Khadi Gaons is placed at **Annexure-I**.

(2) Khadi Reforms Development Programme (KRDP) was launched in 2009-2010 with an aim to revitalize the Khadi sector with enhanced sustainability of Khadi, increased incomes and employment for spinners and weavers, increased artisans' welfare and to achieve synergy with village industries. An amount of Rs.585.46 crore has been released by the Ministry to KVIC during the period from February 2010 to 31.3.2019. State/UT-wise number of Khadi Institutions sanctioned Direct Reform Assistance (DRA) by KVIC under KRDP as on 30.11.2019 is placed at **Annexure-II**.

In addition to the above, Ministry is also implementing the 'Scheme of Fund for Regeneration of Traditional Industries' (SFURTI) for making Traditional Industries more productive, market driven and competitive by organizing the Traditional Industries and artisans into clusters. The Scheme envisages providing need-based assistance for setting up of Common Facility Centres (CFCs), product development, quality improvement, improved marketing, training and capacity building etc. Under this scheme, traditional industries clusters including Khadi related clusters are set up. State/UT-wise number of SFURTI Khadi clusters along with project costs as on 30.11.2019 is placed at **Annexure-III**.

(b): The export of Khadi & Village Industries (KVI) products is done by the KVI Institutions and units directly or through merchant exporters. Initiatives taken by the Government to promote the export and exporters of Khadi Textiles and the details of the countries to which Khadi products are exported along with the quantum of Khadi products exported during each of the last three years is placed at **Annexure-IV**. State-wise data is not maintained by the KVIC.

(c)&(d): No, Sir. Progress of Khadi, including Poly Vastra and Solar Vastra, during the last three years shows an increasing trend, which is as follows:

Production, Sales and Employment under Khadi including Poly & Solar Vastra

Particulars	2016-17	2017-18	2018-19 (P)
Production (Rs.in crore)	1520.83	1626.66	1963.30
Sales (Rs.in crore)	2146.60	2510.21	3215.12
Employment (cumulative) (in lakh persons)	4.56	4.65	4.96

P-Provisional

(e): State/UT-wise New Khadi Institutions registered during the period from 2016-17 to 2019-20 (as on 30.11.2019) under Khadi, all over the country including in the State of Gujarat, is placed at **Annexure-V**.

Annexure-I

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3985 for answer on 12.12.2019

Zone-wise distribution of Khadi Gaons under Rozgar Yukt Gaon (RYG)

Zone	No. of Gaons
South	9
East	9
Northeast	5
Central	9
North	9
West	9
Total	50

Annexure-II referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3985 for answer on 12.12.2019

State/UT-wise number of Khadi Institutions sanctioned Direct Reform Assistance (DRA) under KRDP as on 30.11.2019

Sl. No.	Name of the State/UT	No. of Khadi Institutions	Fund Released (Rs. In lakh)
1.	Andhra Pradesh	26	1841.10
2.	Arunachal Pradesh	01	45.10
3.	Assam	01	82.27
4.	Bihar	22	1484.93
5.	Chhattisgarh	10	851.48
6.	Gujarat	27	2091.39
7.	Haryana	21	1791.40
8.	Himachal Pradesh	07	344.00
9.	Jharkhand	13	878.75
10.	Karnataka	50	3755.14
11.	Kerala	07	586.61
12.	Madhya Pradesh	05	367.74
13.	Maharashtra	05	411.54
14.	Manipur	04	286.47
15.	Meghalaya	01	38.50
16.	Odisha	8	597.24
17.	Punjab	05	295.68
18.	Rajasthan	18	1403.29
19.	Tamil Nadu	42	3318.59
20.	Telangana	02	88.75
21.	Uttar Pradesh	87	7043.06
22.	Uttarakhand	11	772.40
23.	West Bengal	74	5866.38
	Total	447	34241.81

Annexure-III

Annexure-III referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3985 for answer on 12.12.2019

State/UT-wise details of Khadi Clusters under SFURTI as on 30.11.2019

(Rs. in lakh)

Sl. No.	State	Name of the Cluster	Name of the Implementing Agency	Year of Sanction	Project cost
1.	Karnataka	Harihara Khadi Cluster	Harihara Charakha Mattu Gramodyoga Sahakara Sangha Ltd., Davangere Dist.	2015-16	158.00
2.	Karnataka	Sidalghata Khadi Cluster	Sri Nandi Khadi Gramodyog Sangha, Mallamachanahali, Sidlaghatta Taluk, Chikaballapur Dist.	2015-16	158.05
3.	Karnataka	Hudli Khadi Cluster	Khadi and Gramodyog Sahakari Utpadak Sangh Ltd., Hudli, Belgaum	2015-16	159.10
4.	Karnataka	Bijapur Khadi Cluster	Karnataka Khadi Gramodyog Sangh, Bijapur	2017-18	257.62
5	Karnataka	Sandur Khadi Cluster	Sandur Kushala Kala Kendra, Sandur, Ballari Dt.	2019-20	461.77
6	TamilNadu	Kangayam Khadi Cluster	Kangayam Sarvodaya Sangh, 83, Agraham Street, Tirupur Dist., Kangayam(T.N.)	2015-16	158.00
7	Jharkhand	Santhal Pargana Silk Khadi Cluster	Santhal Pragana Gramodyog Samiti, Tower Chowk, Dist. Deoghar	2016-17	182.00
8	West Bengal	Chak Islampur Khadi Cluster	Chandrakanta Lalitmohan Resham Khadi Samiti, A.C. Road Bye Lane, Post- Khagra, Distt.-Murshidabad	2016-17	237.50
9	West Bengal	Chitrashali Khadi Cluster	Sudha Khadi Bhandar, Kolkata	2018-19	179.95
10	West Bengal	Bijaypur Silk Khadi Cluster	Bijaipur Silk Khadi Seva Sanstha, P.O.- Gankar, Dt.- Murshidabad	2019-20	280.81

Annexure-IV referred to in reply to part (b) of the Lok Sabha Unstarred Question No.3985 for answer on 12.12.2019

Initiatives/steps taken by the Government to boost the sale of Khadi and to make Khadi an international brand:

1. Assistance is provided under the MPDA Scheme to the eligible Khadi and Village Industries (KVI) Institutions for participation in International Exhibitions/Trade Fairs held in foreign countries in order to showcase KVI products to foreign countries, access international buyers and sellers and forge business alliances, etc.

The eligible items for such participation and the scale of assistance is as under:

S. No.	Eligible items	Scale of assistance
i)	Space Rent	For KVIs – 100% of the space rent subject to a maximum of Rs.1.25 lakh or actual rent paid, whichever is lower (for one representative from each participating enterprise)
ii)	Air Fare	For KVIs – 100% of the Economy Class air fare subject to a maximum of Rs.1.00 lakh or actual fare paid, whichever is lower (for one representative from each participating enterprise)

2. Participation in International Trade Fairs through ITPO, New Delhi where KVI products find wide exposure to International Trade Delegation, Importers, Overseas Buyers, Franchisees, Branded Merchandise Outlets, Retailers, Malls, and Shopping Centres etc.

3. Tie up arrangements-

- i) for bringing out innovative export quality product designs with NIFT.
- ii) with premier export institutions like Directorate General of Foreign Trade (DGFT), Federation of Indian Export Organization (FIEO), CII and FICCI.
- iii) with premier institutions like FIEO, World Trade Centre, ITPO, Trade Promotion Council of India etc., for invigorating business opportunities in the overseas market by conducting exhibitions and workshops for Khadi Institutions. Arranging training in Export Procedure and Documentation for Export Oriented Units (EOUs), Institutions and Entrepreneurs in the KVI Sector through these institutions.

4. A MoU was signed between KVIC and Aditya Birla Fashion & Retail Ltd. (ABFRL), Raymond and Arvind Mills for sale of Khadi fabric in country and abroad.

5. KVIC has applied to register “Khadi” as a word mark and “Khadi India” as a Trade mark in 27 classes for various products among 45 classes listed out in the IPR Act at National Level as well as has filed an online application for registering “Khadi” as a trade mark under International Bureau in European Union and other countries under 16 different class.
6. KVIC Exhibiting/Promoting Khadi products under activity of “Global Khadi” on the eve of celebration of 150th Birth Anniversary of Mahatma Gandhi and shipped the Khadi products to 46 Indian Embassies/Missions abroad.
7. The KVIC is also conducting Export workshops for the benefit of Khadi Institutions.
8. Government has issued Harmonized System (HS) code to categorize 11 Khadi products in export and separate tariff lines for these have been created. Definition of Khadi also been included in the supplementary notes of the Customs tariff, w.e.f. 1.11.2019 on tentative basis. HS code is a unique identity of product ID internationally accepted.

Details of the countries to which Khadi products are exported along with the quantum of Khadi products exported during each of the last three years

(Rs. in Lakh)

Year	Khadi products	Exported through export agencies to	Export value
2016 - 17	Woollen Khadi, Silk Khadi, Muslin Khadi	Korea, Muscat, Oman, Germany, Austria, USA, Japan, France, Sweden	196.97
2017 - 18	Woollen Khadi, Silk Khadi, Muslin Khadi	Germany, Australia, South Korea	77.88
2018 - 19	Khadi Fabrics, Khadi Stole, Shawl, Shirting and Suiting	South Korea, Japan, France, Italy, Europe	605.62

Annexure-V referred to in reply to part (e) of the Lok Sabha Unstarred Question No.3985 for answer on 12.12.2019

State/UT-wise number of new Khadi Institutions (KIs) registered under Khadi during last three years and current year i.e. 2016-17 to 2019-20 (as on 30.11.2019)

Sl. No.	State/UT	No. of new KIs
1.	Andhra Pradesh	73
2.	Assam	2
3.	Bihar	20
4.	Chhattisgarh	2
5.	Gujarat	29
6.	Haryana	27
7.	Himachal Pradesh	1
8.	Jammu & Kashmir	14
9.	Jharkhand	3
10.	Karnataka	44
11.	Kerala	2
12.	Maharashtra	4
13.	Orissa	9
14.	Punjab	2
15.	Rajasthan	9
16.	Tamil Nadu	2
17.	Telangana	5
18.	Uttar Pradesh	72
19.	Uttarakhand	18
20.	West Bengal	91
	Total	429